

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA Nos. 380 of 2016 & 1678 of 2019**

Dated: 06th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Ltd. Appellant(s)

Vs.

Saint Gobain India Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Sumiti Yadava
Mr. Prakhar Kaintura

Counsel for the Respondent(s) : Ms. Rimali Batra for R-1
Mr. Utkarsh Sharma for R-2

ORDER

At the request of learned counsel for the Appellant, the matter is adjourned for hearing to **18.10.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

tpd/bn

**(Justice Manjula Chellur)
Chairperson**